

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 30.12.2024

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
1	107569/2024	24.12.2024	CRREV/393/1998	A SUNDARAY	14.00, 3*14 SENT TO XEROX	2024- 12-30
2	108795/2024	28.12.2024	WP (C) /29328/2024	S C DAS	8.00, 3*8 DOWN LOAD	2024- 12-30
3	108834/2024	30.12.2024	ABLAPL/14120/2024	SUSHANTA KUMAR JOSHI	3.00, 3*3 DOWN LOAD	2024- 12-30
4	108835/2024	30.12.2024	ABLAPL/13657/2024	H.K.BHOL	3.00, 3*3 DOWN LOAD	2024- 12-30
5	108838/2024	30.12.2024	BLAPL/4386/2024	S.P.DAS	4.00, 3*4 DOWN LOAD	2024- 12-30

NIC